

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 10776/2021

(Arising out of impugned final judgment and order dated 04-05-2021 in CWJC No. 24282/2019 passed by the High Court of Judicature at Patna)

AARAV JAIN

Petitioner(s)

VERSUS

THE BIHAR PUBLIC SERVICE COMMISSION & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and
IA No. 81422/2021 - EXEMPTION FROM FILING AFFIDAVIT
IA No. 81421/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 81419/2021 - EXEMPTION FROM FILING O.T.
IA No. 81416/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

WITH SLP(C) No. 11089/2021
(IA No. 84784/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT
IA No. 84786/2021 - EXEMPTION FROM FILING O.T.
IA No. 41610/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 15809/2021
(FOR ADMISSION and I.R. and IA No.127873/2021-EXEMPTION FROM FILING
O.T.)

SLP(C) No. 15819/2021
(IA No. 41615/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES
IA No. 127987/2021 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 16198/2021
(FOR ADMISSION and IA No.130885/2021-EXEMPTION FROM FILING
AFFIDAVIT and IA No.130884/2021-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

SLP(C) No. 809/2022
(FOR ADMISSION and I.R. and IA No.8476/2022-EXEMPTION FROM FILING
C/C OF THE IMPUGNED JUDGMENT and IA No.8477/2022-EXEMPTION FROM
FILING O.T. and IA No.8475/2022-PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 20-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. R.Balasubramanian, Sr. Adv.
Mr. Sachin Sharma, AOR
Mr. Rahul Gaur, Adv.
Mr. Satyavrat Sharma, Adv.
Mr. Anil Kumar Gulati, Adv.

Mr. Gopal Sankaranarayanan, Sr. Adv.
Ms. Pooja Dhar, AOR
Ms. Ishita Chowdhury, Adv.

Mr. Varun Singh, Adv.
Mr. Nitin Saluja, AOR
Mr. Abhijeet Kumar Pandey, Adv.
Mr. Raman Kr. Singh, Adv.

Mr. Tungesh, AOR

For Respondent(s) Mr. Saket Singh, Adv.
Ms. Sangeeta Singh, Adv.
Ms. Somyashree, Adv.
Mrs. Niranjana Singh, AOR

Mr. Navin Prakash, AOR

Mr. Samir Ali Khan, AOR

M/S. Parekh & Co., AOR

Mr. Gaurav Agrawal, AOR
Mr. C. George Thomas, Adv.

Mrs. Anjana Prakash, Sr. Adv.
Mr. Anuj Prakash, Adv.
Mr. Kumar Mihir, AOR

For intervenor(s) Mr. Vijay Hansaria, Sr. Adv.
Mr. Shantanu Sagar, AOR
Mr. Shashank Shekhar, Adv.
Mr. Anil Kumar, Adv.
Mr. Gunjesh Ranjan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the parties.

Arguments concluded.

Judgment reserved.

Written submissions, if any, be filed within a
period of three days.

(ANITA MALHOTRA)
COURT MASTER

(KAMLESH RAWAT)
COURT MASTER